

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

35. C.P. 205/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Bhagyashree Jagdish Kharche**  
**V/s**  
**Rajas Engineers Pvt Ltd & Ors**

**Section: 241-242 of Companies Act, 2013**

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**ORDER**

**C.P. 205 of 2019**

For the Petitioner (VC) : Adv. Akshay Petkar a/w Aniket Malu

For the Respondent : None present

None present on behalf of the Respondents. List this matter on **07.10.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**